

All bail/anticipatory bail applications shall be submitted through e-mail to the following i.d.s **madurai.ecourt@gmail.com** and **komalaacrt.mgr@gmail.com** only, irrespective of the Courts in Madurai District they pertain to.

While submitting the applications through e-mail, the following requirements shall be complied:

S.No.	Particulars required	Enclosed or not
<b><i>Bail Application shall be in pdf form and it shall contain the following details:-</i></b>		
1.	Reason for urgency in moving the bail application at this pandemic situation	
2.	It shall contain <ul style="list-style-type: none"><li>• Crime No.</li><li>• Police Station</li><li>• Section of Law</li><li>• Rank of Accused</li><li>• Date of Remand</li><li>• Days of incarceration</li><li>• Specify whether first or second application</li><li>• Specify whether any other similar application is pending before any other Court</li><li>• Specify the grounds for seeking bail in detail</li></ul>	
3.	Online copy/copy of the F.I.R. shall be attached in pdf form	
4.	Written Arguments to be submitted in precise	
5.	Any other documents, which the petitioner relies for seeking bail shall also be attached	

Date 25.03.2020

sd/- A. Nazeema Banu  
PRINCIPAL DISTRICT JUDGE  
MADURAI

All emergent suits/applications shall be submitted through e-mail to the +following i.d.s **madurai.ecourt@gmail.com and komalaacrt.mgr@gmail.com** only, irrespective of the Courts in Madurai District they pertain to.

While submitting the suits/applications through e-mail, the following requirements shall be complied:

<b>S.No.</b>	<b>Particulars required</b>	<b>Enclosed or not</b>
<b><i>Plaint. Affidavit, Petition, etc., shall be in pdf form and it shall contain the following details:-</i></b>		
1.	Reason for urgency in moving this Plaint. Affidavit, Petition at this existing situation	
2.	It shall contain <ul style="list-style-type: none"><li>• Emergent affidavit and petition</li><li>• Plaint</li><li>• Documents</li><li>• Specify whether any connected suit is pending</li><li>• Specify whether Caveat is pending/served</li></ul>	
3.	All the above records shall be attached in pdf form	
4.	Written Arguments to be submitted in precise	

Date 25.03.2020

sd/- A. Nazeema Banu  
PRINCIPAL DISTRICT JUDGE  
MADURAI